

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:212
ANSWERED ON:21.07.2015
Staff Shortage in NIA
Ahlawat Smt. Santosh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the extant rules stipulates that most cases investigated by the National Investigation Agency (NIA) have to be led by an officer of the rank of Deputy Superintendent of Police leading to delay in the investigation;
- (b) if so, the details thereof;
- (c) whether the NIA is suffering from shortage of staff;
- (d) if so, the details thereof along with the reasons therefor; and
- (e) the remedial measures taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a)&(b): No, Madam. The NIA Act, 2008 does not specify the level/designation of the officer for taking up investigation of the cases entrusted to the Agency. It is only under the Unlawful Activities (Prevention) Act, 1967 that an officer not below the rank of Deputy Superintendent of Police or Police officer of equivalent rank can take up investigation of offences punishable under Chapter IV or Chapter VI of that Act.

(c) to (e): No Madam. There is no shortage of personnel in the NIA and the organization is discharging its responsibilities efficiently.
